

tification of the person/persons who mis-used the telephone of the Joint Chief Electoral Officer, Bhopal (Madhya Pradesh) has since been completed;

(b) if so, the details thereof; and

(c) the action taken against persons involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). The Government of Madhya Pradesh has intimated that the enquiry conducted could not establish as to who had made STD Calls and to whom. The question of taking action against the guilty, therefore, does not arise.

Price of Cement

1184. SHRI SHOPAT SINGH

MAKKASAR: Will the PRIME MINISTER be pleased to state:

(a) the rates of cement in the open market in October 1989 and at present in the country, separately; and

(b) the production of cement as it was at the end of October, 1989 in the country and during the period from 1989 to January 1991, separately?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The retail price of cement per bag in the open market as on 30.10.1989 and on 25.2.1991 at four Metropolitan cities in furnished is Statement-I below.

(b) The production of cement during October, 1989 and the monthly production of cement from January, 1989 to January, 1991 is furnished Statement-II below.

STATEMENT-I

Retail price of cement per bag as on 31.10.89 and 25.2.1991

| Sl. No. | Name of City | Price as on | |
|---------|--------------|-------------|-----------|
| | | 31.10.89 | 25.2.1991 |
| 1 | 2 | 3 | 4 |
| 1. | Delhi | 77-80 | 96-98 |
| 2. | Calcutta | 79-85 | 95-105 |
| 3. | Bombay | 82-86 | 95-105 |
| 4. | Madras | 69-74 | 92-97 |

STATEMENT-II

Actual production of cement including that from mini cement plants in October 1989 and month-wise production from January, 1989 to January, 1991

| <i>Year & Month</i> | <i>Total Cement Production (in lakh tonnes)</i> |
|-------------------------|---|
| <i>1</i> | <i>2</i> |
| October 1989 | 37.97 |
| 1989 | |
| January | 40.24 |
| February | 36.64 |
| March | 41.69 |
| April | 38.29 |
| May | 39.43 |
| June | 34.76 |
| July | 33.90 |
| August | 33.69 |
| September | 34.64 |
| October | 37.97 |
| November | 35.76 |
| December | 40.79 |
| 1990 | |
| January | 41.88 |
| February | 40.32 |
| March | 46.34 |
| April | 41.27 |

| <i>Year & Month</i> | <i>Total Cement Production (in lakh tonnes)</i> |
|-------------------------|---|
| <i>1</i> | <i>2</i> |
| May | 39.47 |
| June | 38.94 |
| July | 40.07 |
| August | 36.42 |
| September | 35.98 |
| October | 37.61 |
| November | 38.50 (P) |
| December | 42.70 |
| 1991 | |
| January | 44.91 (P) |

P= Provisional.

[English]

(c) the expenditure incurred thereon?

Use of IAF Aircraft by Deputy P.M.

1185. SHRIMATI UMA GAJAPATHI RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether the Deputy Prime Minister used the services of an IAF Aircraft to travel to Rajasthan on January 28, 1991 to attend a tourism desert festival in Jaisalmer and a cattle fair in Nagpur;

(b) if so, under what circumstances the defence Ministry gave permission; and

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The Deputy Prime Minister was provided an airlift on IAF aircraft on 28.1.1991 for travelling from Delhi to Jhodhpur-Nagaur and back on official work. No airlift was provided to Jaisalmer.

(b) The airlift was approved by the Prime Minister as per existing instruction on the subject.

(c) The flight expenditure as per rule amounts to Rs. 2,88,383.00 approximately.